

SEE RULE 8(1)
MEMORANDUM UNDER SECTION 18 (1) READ WITH SECTOPM 14,15 OF
THE NATIONAL GREEN TRIBUNAL ACT 2010
BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE) AT CHENNAI

Original Application No. 128 of 2024

R. Ismail
S/o. Abdul Rahim
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....Applicant

Vs

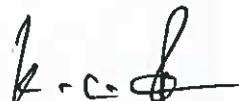
The District Collector
Kancheepuram District
Kancheepuram
Email Id: collr-cpt@nic.in
Cell No. 044-27238433, 044-27238477, 044-27238478
And 3 others

.. Respondents 1-to 3

ADDL TYPE SET

S. NO	DATE	ADDL DESCRIPTION OF DOCUMENTS	ANNEXURE	PAGES
1.		Sketch map of Orakkattupettai	I	1
2.		Sketch map of Kavithandalam	II	2
3.		Sketch map of Distance between Orakkattupettai and Kavithandalam 36.6 meters and water Bodies	III	3

Dated at Chennai this the 29th day of April 2024


COUNSEL FOR PETITIONER

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